

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 18th July, 2016

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 93/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv.	
2.	Original Application No. 99/2016(CZ)	Afsar Khan Vs. State of M.P. & 3 Ors..	Mr. Rajesh Chand, Adv.	
IN DEFECT				
3.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person	
4.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Harsh Wardhan, Adv.	
5.	Original Application No. 93/2016(CZ)	Digiana Industries Vs. MP SEIAA	Mr. Rohit Sharma, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in